NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/672/(IB)/2017

NAME OF THE PETITIONER(S)

: TATA CAPITAL FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: AROHI INFRASTRUCTURE PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Pelitioner Counsel for Resp.

ORDER

Counsel for petitioner/financial creditor present. Shri V J Arul Raj caused appearance on behalf of the respondent/corporate debtor and filed vakalat. He stated that he has not received copy of the petition and other documents relied upon and prayed for time to file counter. Counsel for petitioner is directed to provide a copy of the petition and other documents to the respondent. Time is enlarged at request. Put up on 14.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)